

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 799 OF 2017 IN
DFR NO. 2766 OF 2017**

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kanti Bijlee Utpadan Nigam Limited ...Appellant(s)
Vs.
Bihar State Power (Holding) Company Limited & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Rajnitha Ramachandran
Mr. Shubham Arya

ORDER

IA NO. 799 OF 2017
(Appln. for Condonation of delay in filing)

Issue notice to the Respondents returnable on 14.12.2017. Dasti, in addition, is permitted.

List the matter on **14.12.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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